List of large foreign companies whose proposals for sale of their entire shareholding assets and business are pending

| Name of the company | | | | Proposal | |
|---------------------|------------------------------|----|---|---|--|
| · 1. | Remington Rand of India Ltd. | | | . The foreign shareholding in the company is 51% and the foreign shareholder wants to sell his entire shareholding. | |
| 2. | Ludlow Jute Company | • | ٠ | This is a branch and the parent company wants to sell the entire assets and business. | |
| 3. - | Exceil-O-India Ltd. | •• | • | The foreign shareholding is 75% and the foreign share- holder wants to sell the entire shareholding. | |

Upgrading of Ahmedabad as International Airport

625. PROF. RAMLAL PARIKH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to upgrade the Ahmedabad airport into an international airport; and

(b) if so, by when a decision is likely to be taken in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No Sir, not at present.

(b) Does not arise.

PAPERS LAID ON THE TABLE

1. Annual Report (1975) on the work. ing and affairs of the General Insurance Corporation of India and its subsidiaries.

2. Annual Report (1976) and Accounts of the United India Fire and General Insurance Co. Ltd., Madras and related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table: A copy (in English and Hindi) of the Third Annual Report on the working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended the 31st December, 1975.

on the Table

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II. A copy (in Hindi) of the Thirtyninth Annual Report ^{at}>d Accounts of the United India Fire and General Insurance Company Limited, Madras, for the year ended the 31st December, 1976, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1748/78 For I & II.]

Ministry of Finance (Department of Revenue) Notifications

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a C0jy each (in English and Hindi), of the following Notifications of ine Ministry of Finance (Department of Revenue), under section 38 of the Central Excises and Salt Act, 1944—

I. (i) G.S.R. No. 444, dated the 25th February, 1978, publishing the Central Excise (Third Amendment) Rules, 1978.